

(b) the number of such T.B. Clinics in that State at present?

The Minister of Health (Dr. Sushila Nayyar): (a) 10.

(b) 30.

सेंट्रल इन्स्टीट्यूट ऑफ फार्मोसी

५९९. श्री बृज बिहारी मेहरोत्रा : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) सेंट्रल इन्स्टीट्यूट ऑफ फार्मोसी की स्थापना में क्या गति हुई है; और

(ख) फार्मोसी से सम्बन्धित डाकु-मेन्टरी फिल्म कब तक तैयार हो जायेगी ?

स्वास्थ्य मंत्री (डा० सुशीला नय्यर) :

(क) इस संस्था को अपना कार्य यदि आवश्यक आ तो १९६३-६४ में अंशतः छपर वाले स्थान में प्रारम्भ करने के लिये नये वित्तीय वर्ष में एक लोकन वपट व्यवस्था की सिफारिश की गई है। बाद में अधिक धन की व्यवस्था करदी जायेगी।

(ख) सामग्री तैयार है किन्तु संकटकालीन स्थिति के कारण सूचना एवं प्रसारण मंत्रालय नये वित्तीय वर्ष में सिर्फ इस से सम्बन्धित विषय ही लेगा। स प्रश्न पर १९६४-६५ में पुनः विचार किया जायेगा।

Mr. Speaker: Calling Attention Notice: the statement will be made at 1 o'clock. Papers to be laid on the Table.

12 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER BENGAL FINANCE (SALES TAX) ACT, 1941 AS IN FORCE IN DELHI, ETC.

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): I beg to lay on the Table a copy each of the following Notifications:—

(i) Notification No. F. 4(33)/62-Fin-(E) published in Delhi

Gazette dated the 14th February, 1963 making certain amendment to the Delhi Sales Tax Rules, 1951, under subsection (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941 as in force in the Union Territory of Delhi. [Placed in Library, see No. LT-916/63].

(ii) The Central Excise (Fourth Amendment) Rules, 1963 published in Notification No. G.S.R. 311 dated the 23rd February, 1963, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library, see No. LT-917/63].

CORRIGENDUM TO THE REPORT ON THE THIRD GENERAL ELECTION TO THE ORISSA LEGISLATIVE ASSEMBLY, 1961

The Deputy Minister in the Ministry of Law (Shri Bibudhendra Mishra): I beg to lay on the Table a copy of Corrigendum to the Report on the Third General Election to the Orissa Legislative Assembly, 1961, laid on the Table of the House on the 24th January, 1963. [Placed in Library, see No. LT-918/63].

12.01½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTEENTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Fourteenth Report of the Committee on Private Members' Bills and Resolutions.